

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/211(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	ARS SALES PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

Appearance via video conference/physically

For Liquidator

Mr. Mohan Ram Goenka, PCS

Ms. Khushi Nangalia, PCS

ORDER

1. Ld. Authorised Representatives for the Liquidator present.
2. Heard. **Reserved for Orders.** Parties are directed to file written notes of arguments within a period of seven days, if not already filed.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**